

Annexure – 7

Name of the corporate debtor: N KUMAR PROJECTS INRASTRUCTURE PVT LTD

Date of commencement of CIRP: 13.02.2026 and order received/communicated on 14.02.2026 List of creditors as on: 10.03.2026

List of operational creditors (Government dues)
(Amount in ₹)

| Sl.No. | Details of Claimant | | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
|--------|---------------------|----------------|---------------------------|-------------------|---------------------------|------------------|-------------------------------------|-----------------------------|------------------------|---|----------------------------|--|------------------------------|------------------------------------|-----------------|--|
| | Department | Government | Date of receipt | Amount of claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC, if applicable | | | | | | |
| 1 | State Tax | Statutory Body | 08.03.2026 | ₹ 43,809,224.00 | ₹ - | Operational Debt | ₹ - | ₹ - | No | ₹ - | ₹ - | ₹ - | ₹ - | ₹ - | ₹ 43,809,224.00 | |
| | TOTAL | | | ₹ 43,809,224.00 | ₹ - | ₹ - | ₹ - | ₹ - | ₹ - | ₹ - | ₹ - | ₹ - | ₹ - | ₹ - | ₹ 43,809,224.00 | |